

(b) The State-wise detail of bauxite (raw material for production of aluminium) deposits is given in the statement attached.

(c) No, Sir.

(d) Does not arise.

STATEMENT

<i>State</i>	<i>Bauxite Deposits as on 1.1.1985 (In '000 tonnes)</i>
Andhra Pradesh	455,838
Bihar	63,519
Goa, Daman and Diu	32,259
Gujarat	87,423
Jammu and Kashmir	3,290
Karnataka	26,998
Kerala	8,626
Madhya Pradesh	126,805
Maharashtra	87,721
Orissa	1,370,453
Rajasthan	535
Tamil Nadu	17,211
Uttar Pradesh	9,420

(Source: Mineral Year Book, 1991)

Electricity Bills of DESU

8013. SHRI RAM SHARAN
YADAV:
SHRI RAJESH KUMAR:
SHRIMATI SHEELA
GAUTAM:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state;

(a) whether the Government are aware that the Delhi Electric Supply Undertaking is not sending bills to consumers regularly;

(b) if so, the reasons thereof; and

(c) the number of consumers to whom electricity bills have not been sent during the last three years in different areas of Delhi?

THE MINISTER OF STATE OF THE

MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (c). DESU is sending bills to its consumers regularly in most of the cases. In view of the large number of consumers (about 17 lakhs) in DESU system, instances of omissions in billing in some cases due to various reasons are unavoidable. In response to the press notice recently issued by DESU requesting the consumers to report cases of delay in billing, 166 cases by individual consumers and 8 cases by the Cooperative Group Housing Societies have been reported so far.

Theft of Electricity in Delhi

8014. SHRI MADAN LAL KHURANA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state;

(a) the outcome of the FIRs lodged with the Delhi Police by the Delhi Electric Supply Undertaking;

(b) the amount of revenue collected by the DESU from the persons found stealing electricity and taking more than sanctioned; and

(c) the number of electricity theft cases detected between December 1991 and till date and the action taken against the persons found guilty?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (c). The information is being collected and will be laid on the Table of the House.

Microwave connection of Rajkot T.V. Centre with Ahmedabad

8015. SHRI LAL K. ADVANI:
DR. A.K. PATEL:

SHRI SHANKERSINH VAGHELA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether all technical arrangements for connecting Rajkot T.V. Centre with Ahmedabad T.V. Centre by Microwave were completed last year;

(b) if so, the reasons for not providing clearance in this regard so far;

(c) whether the Government propose to link Rajkot with Ahmedabad through INSAT-II derived service; and

(d) if so, the time by which this link will be provided?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRIJAVYAS): (a) to (d). The Regional TV service in the State of Gujarat is envisaged to be provided via Satellite mode of linkage instead of micro-wave derived one. Such service was initially planned to be introduced in the State on availability of space segment during INSAT-II time frame i.e. between 1993-95. However, with a view to catering to Gujarat's requirement as expeditiously as possible arrangements have been made to introduce this service in an earlier time frame by utilising C-Band transponder on INSAT ID in half transponder mode. As per the present indications, the regional TV service in the State is envisaged to be introduced during the later half of 1992.

Telephone Services in Calcutta

8016. SHRI SOMJI BHAI DAMOR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether telephone services are